

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 2963- JK (LD) of 2026
DATED:- 02 - 03 - 2026

Sanction is hereby accorded to the appointment of Officer's of Sher-I-Kashmir Institute of Medical Sciences, (SKIMS) Soura, Srinagar as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

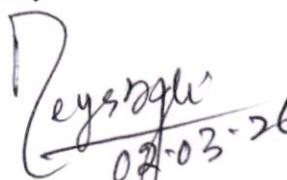
Commissioner/Secretary to Government

Dated 02.03.2026

No:-LAW-OIC/3/2026

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Administrative Secretary, Health and Medical Education Department
7. Director Litigation, Srinagar/ Jammu.
8. Director, Sher-i-Kashmir Institute of Medical Sciences.
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

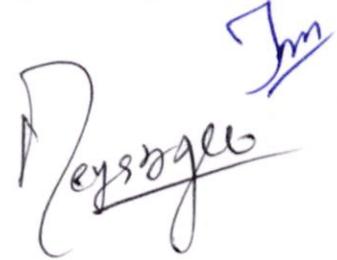

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.2963-JK (LD) of 2026 dated 02.03.2026

S. No.	Case Title	Case No.	OIC
1.	Sumair Javaid Magray Vs. Director SKIMS.	RFA No. 114/2025	Shri. Hilal Ahmad Khan Administrative Officer (Hospital Administration)
2.	Mumtaza Bano Vs UT of J&K & Ors.	O.A./60/2026	
3.	Mohd Yaseen & Ors. Vs UT of J&K & Ors.	O. A. 65/2026	Shri. Showkat Ahmad Lala (Policy)
4.	Raaes Ahmad Deeva Vs UT of J&K & Ors.	OA No. 125/2026	
5.	General manager BSNL Srinagar & Anr. VS UT of J&K & Ors.	WPC No. 88/2026	Shri. Imran Manzoor, Materials Management Officer- Imports/Estates
6.	Farooq Ahmad Malla Vs UT of J&K & Ors.	WPC No. 28/2026	
7.	Ashiq Farash Vs CEO & Ors.	OS/04/2026	Shri. Syed Nisar Ahmad, I/c Head Medical Oncology
8.	Valley Special Gases VS UT of J&K and Ors.	WPC no 272/2026	Shri. Syed Azhar Riyaz, Materials Management Officer, Purchase 1st
9.	Dr. Yasmeen Ishaq VS State and others.	T. A. No. 79/2023 in SWP No. 2236/2012	Shri. Firdous Ahmad Dar Administrative Officer, Academics


Jm